

position of the completion and start up of project under execution and those approved. Imports will be needed to the extent the indigenous supply is not able to meet the demand.

Contracts given by I.O.C. to M/s. R. B. Bholu Nath & Sons

1850. Shri Umanath:  
Shri Satya Narayan Singh:  
Shrimati Suseela Gopalan:  
Shri E. K. Nayanar:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the total number and value of contracts given to M/s. R. B. Bholu Nath and Sons during 1964, 1965 and 1966 by Bombay, Delhi, Calcutta and Madras Branches of the Indian Oil Corporation;

(b) whether the firm was blacklisted during 1963 for over-payment and other charges; and

(c) if so, the reasons for giving contracts to this firm?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramiah): (a) The total number and value of contracts placed with Messrs. R. B. Bholu Nath and Sons during 1964, 1965 and 1966 by the Indian Oil Corporation Limited are as under:—

Year	No. of contracts	Value of contracts.
1964	25	Rs. 11.28 lakhs.
1965	25	Rs. 11.61 lakhs.
1966	17	Rs. 18.26 lakhs.
TOTAL	67	Rs. 41.09 lakhs.

(b) No, Sir.

(c) Does not arise

"Ideas Department" to study Health and Family Planning Problems

1851. Shrimati Suseela Gopalan:  
Will the Minister of Health and Family Planning be pleased to state:

(a) whether his Ministry has opened an "Ideas Department" to study new points of view for solving the country's health and family planning problems;

(b) the response received so far to this scheme;

(c) the steps taken by Government on the suggestions thus received; and

(d) the number of people working in this Department?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) Yes, a "Thought Bank" has been opened in the Department of Family Planning for receiving suggestion regarding family planning programme.

(b) and (c). The response has been encouraging and a number of suggestions have been received so far. Most of the suggestions made relate to matters which are already under consideration of the Small Family Incentives Committee or are being separately considered by the Government of India. New suggestions are given due consideration.

(d) The item of work is being looked after by one of the existing sections in the Department of Family Planning.

#### Indian Oil Corporation

1852. Shri K. N. Pandey:  
Shri N. F. Yadav:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the Indian Oil Corporation is devoting greater attention to matters like intensified cost control, internal audit, consumer outstandings, efficiency research, control over agency organisation; and